

(15)

Central Administrative Tribunal, Principal Bench

R.A. No. 303/2000 In  
O.A. No.1924/1999

New Delhi this the 15<sup>th</sup> day of May, 2001

Hon'ble Mr. S.R. Adige, Vice Chairman (A)  
Hon'ble Mr. Kuldip Singh, Member (J)

Ranbir Singh  
S/o Shri Mukhtiar Singh,  
Aged about: 43 years,  
Resident of : Village and P.O. Shidipur Lowa,  
District: Jhagajjar,  
Haryana.

AND EMPLOYED AS:

Helper in the Publication Store,  
Publication and Information Directorate,  
(Now National Institute of Science Communication)  
Council of Scientific and Industrial Research  
Hillside Road,  
New Delhi-110012.

- Applicant

(By Shri B.B. Raval, Advocate)  
By Shri Narendra Rawal, Advocate)

Versus

1. Council of Scientific and Industrial Research,  
Through the Director-General,  
Anusandhan Bhawan  
Rafi Marg, New Delhi.
2. The Director,  
Publication & Information Directorate,  
(Now National Institute of Science Communication)  
Hillside Road,  
New Delhi-110012.
3. Shri R.D. Sharma  
C/o Respondent No.2
4. Smt. Anjali Sehgal,  
C/o Respondent No.2
5. Smt. Daya Rani,  
C/o Respondent No.2
6. Shri Bhajan Lal,  
C/o Respondent No.2
7. Mrs. Vijay Sharma,  
C/o Respondent No.2
8. Mrs. Rohini Kaul,  
C/o Respondent No.2
9. Shri Vinod Kumar,  
C/o Respondent No.2
10. Shri Khem Chand,  
C/o Respondent No.2

(2)

11. Shri Satbir Singh,  
C/o Respondent No.2

12. Shri Vijay Kumar,  
C/o Respondent No.2

- Respondents

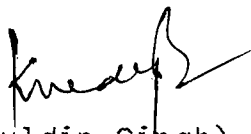
ORDER BY CIRCULATION

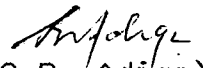
Hon'ble Mr. Kuldip Singh, Member (J):-

RA 303/2000 has been filed by the applicant for review of the order passed in OA 1924/1999 on 2.8.2000.

2. We have gone through the RA and find that the applicant has been unable to point on any error apparent on the face of record which may call for review of the order and moreso he has tried to re-argue the whole case again by filing the present which does not fall within the ambit of Order 47 Rule 1 CPC read with Rule 22(3)(f)(i) of the Administrative Tribunal's Act.

3. In view of the above, nothing survives in the RA, which is accordingly dismissed.

  
(Kuldip Singh)  
Member(J)

  
(S.R. Adige)  
Vice Chairman (A)

/Rakesh